

SB

A

18/7/Sept

Deeded on 30/8/2001

OA 605/2001  
(Gr. D, Code 28 (C))

~~Sh. K. B. Talreja - Counsel for App~~

Smt. Jaddavatidervi P. Verma, Mumbai

Sh. K. B. Talreja, Adv.

V/s.

Western Railway & Ans.

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

O.A.605/2001

Smt.J.P.Verma

v/a

;;;Applicant.

Central Railway.

....Respondents.

CORAM : HON'BLE MEMBER(A) SMT.SHANTA SHAstry.

Tribunal Order(FINAL)

Dt.30-8-2001

(2) 605/2001 30.8.2001

Shri K.B.Talreja for the applicant.

The applicant is the widow of Shri Punnulal B.Mahmaddin Verma had applied for compassionate appointment. As yet, there is no rejection of the request of the applicant by the respondents, the application is premature. Learned counsel for the applicant seeks to withdraw this application. Allowed. OA is disposed of as withdrawn.

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(SHANTA SHAstry)  
MEMBER (A)

pg

CAT/MUM/JUDL/OA 605/2001

Dt.

Copy to: 1. Shri K.B.Talreja, Counsel for Applicant.

2. U.O.I. THROUGH Financial Adviser & Chief Accounts Officer, Western Railway, 8th floor Smkx Station Building, Charchgate, Mumbai-20.
3. Smt.Dularidevi,  
House No.219, Deliyahi Taluka,  
Lalganj, Dist. Ratnagpur (U.P.).....Private Respd.

Encl.: O.A.Copy.

Recd unserved order  
from Respondent  
No.2 with postal  
Remark as 'village'  
name given in  
address not known;  
left in 'C' folder.

P.P.  
C.M.